it is only 20 years with a grace period of 5 years and the rate of interest is decided every quarter and for this quarter it has been decided at 7 per cent. So far as the assistance from other such institutions like the International Development Agency is concerned, that is the credit that is not made available to all projects, but for Maharashtra composite Irrigation project. We are negotiating IDA credit.

SHRI SHYAMNANDAN MISHRA: At what stage does the Central Government come in? Whether they are associated with the commencement of the negotiations with the World Bank or they come at the final stage? If they are associated since the commencement of the negotiations, then is any dimension indicated to the Central Government of the amount of assistance that would be required from the World Bank and if that is so, does it lie with the Central Government to drastically reduce the amount that may be ultimately given to the State Government?

SHRI SATISH AGARWAL: There is no question of drastically reducing the amount. The Central Government is associated with all these projects from the very commencement after they are received from the State Governments and the Administrative Ministry and from there they go to the Planning Commission and so we are there from that particular stage. And whatever assistance is received from the World Bank Group, it is received by the Central Government, it goes to the Central Pool and from the State Governments, we receive the Bills stating that they have spent this much amount. The moment the Bills are received by the Central Government, we sent them to the World Bank and the World Bank within one month credits the amount to our account and the money is released.

श्रीमती मृणाल गोरे : आप ने अभी कहा और जवाब में भी दिया है कि 7 परसेन्ट इन्ट्रेस्ट चार्ज करते हैं। क्या यह बात सही है कि वर्ल्ड बैंक सैन्ट्रल गवर्नमेंट से इस से कम इन्ट्रेस्ट चार्ज करता है ?

एक माननीय सदस्य : 8 परसेंट चार्ज करता है।

श्रीमती मृणाल गोरे : 8 परसेन्ट चार्ज करता है या कितना चार्ज करता है इस में मैं नहीं जाना चाहती। मैं यह कहना चाहती हूं कि सेन्ट्रल गवर्नमेंट जब स्टेट गवर्नमेंट्स को इसी से पैसा देती है, तो इन्ट्रेस्ट बढ़ा कर क्यों देती है ? आप ने बताया कि 25 फीसदी हिस्सा पहले वर्ल्ड बैंक से आने वाले पैसे का स्टेट गवर्नमेंटस को मिलता था, जिस को बढ़ा कर आपने 70 पर सेन्ट कर दिया है। उसी प्रकार से इन्ट्रेस्ट कम करने के बारे में भी क्या सेन्ट्रल गवर्नमेंट सोचेगी ?

श्री सतीश अग्रवाल : मैंने जैसे पहले निवेदन किया है, मैं आप की मार्फत माननीय सदस्या को यह बताना चाहता हूं कि 7 परसेन्ट इन्ट्रेस्ट वर्ल्ड बैंक ने फिक्स किया है। सेन्ट्रल गवर्नमेंट के पूल में जो पैसा आता है, उस पर वे 7 परसेन्ट इन्ट्रेस्ट चार्ज करते हैं। अब इस में बात यह है कि बहुत सारे राज्य ऐसे हैं, जिन राज्यों में वर्ल्ड बैंक का कोई प्रोजेक्ट नहीं है और उन को भी सेन्ट्रल गवर्नमेंट को एसिसटेंस देनी पड़ती है। इसलिये इन सब बातों का ध्यान रखा जाता है और उस के आधार पर इन्ट्रेस्ट तय किया जाता है। आई० डी० ए० से जो हम को क्रेडिट मिलता है, उस पर सर्विस चार्ज 0.75 परसेन्ट मिलता है। वह बहुत कम है। इन सब को पूल-अप कर के रेट्स तय किये जाते हैं और भारत सरकार इस में कोई मुनाफा कमाती है, ऐसा नहीं है। मैं यह भी बता दूं कि महाराष्ट्र सब से ज्यादा सब से बड़ा बैनीफिशियेरी वर्ल्ड बैंक प्रोजैक्टस का रहा है और आप चाहें तो मैं आंकड़े दे दूं। ...(**व्यवधान**)... मैं यह बता दूं कि 1977-78 और 1978-79 में जितने हमारे टोटल एग्रीमेंट हुए हैं, 1977-78 में 945 करोड़ रुपए के 20 एग्रीमेंट्स हुए हैं और 1978-79 में 17 एग्रीमेंट्स हुए हैं और वे 1406 करोड़ रुपए के हुए हैं और उन में महाराष्ट्र ने जो ओन-गोइंग प्रोजैक्ट्स हैं, उन को तो छोड़ दिया है और जो 18 नये प्रोजैक्ट्स हम को सजेस्ट किये हैं, वे 3100 करोड़ रुपये के हैं। ये अकेले महाराष्ट्र के हैं। इस तरह से आप देखें महाराष्ट्र **इज दि लार्जेस्ट बैनीफिशेयरी आफ दि वर्ल्ड बैंक।**

Facilities at Silchar airport

*565. SHRIMATI RASHIDA HAQUE CHOUDHURY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the present facilities at Silchar airport are quite inadequate to meet the huge crowd;

(b) if so, whether Government are planning to extend the terminal building; and

(c) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c). The extension of the terminal building at Silchar aerodrome at an estimated cost of Rs. 1.83 lakhs is almost complete. In order, however, to meet the growing traffic needs, further modifications to the terminal building are also planned.

श्रीमती रशीदा हक चौधरी : मान्यवर, माननीय मंत्री जी से यह जानकारी मिली कि सिलचर एयर पोर्ट को डवलप करने के लिए कुछ कर रहे हैं। यह सिलचर एयर पोर्ट एक इम्पार्टेंट एयर पोर्ट है। यह न केवल असम के लिए इम्पार्टेंट है बल्कि मनिपुर, मिजोरम स्टेट्स के पैसेंजर्स को भी कन्ट्री के दूसरे हिस्सों में वाया सिलचर जाना पड़ता है। सिलचर एयरपोर्ट पर ट्रैफिक की सुविधाओं का पूरा इंतजाम नहीं है। वहां काफी तादाद में पैसेंजर्स को बैठने की जगह नहीं मिलती है।

Intervening period between the security check and the final call of the departure of the flight. के लिए वहां कोई सीटिंग अरेंजमेंट नहीं है। महिलाओं को गर्मियोंमें खड़ा रहना पड़ता है। इसलिए मैं मंत्री जी से पूछना चाहती हूं कि क्या वे जल्दी से जल्दी वहां बैठने का इंतजाम तो करेंगे?

दूसरी बात यह है कि वहां पर लगेज लाने वाले स्टाफ की बहुत कमी है। जहां लगेज रखा होता है, और जहां एयरक्राफ्ट खड़ा होता है उस दोनों के बीच फासला कम है फिर भी स्टाफ की शार्टेज की वजह से घंटों घंटों इंतजार करना पड़ता है। इसलिए मैं मंत्री जी से अनुरोध करूंगी कि वे वहां स्टाफ को बढ़ायें। जिस से पैसेंजर्स को कम से कम वेट करना पड़े।

श्री पुरुषोत्तम कौशिक : अध्यक्ष महोदय, यह मैंने निवेदन किया कि सिलचर एयरपोर्ट के महत्व को देखते हुए हम ने प्रथम चरण में 1.83 लाख रुपये से टर्मिनल बिल्डिंग के विस्तार का काम शुरू किया हुआ है जो कि अब पूरा होने जा रहा है। दूसरे चरण में हम 15 लाख रुपये खर्च कर के फिर वहां विस्तार कर रहे हैं ताकि अतिरिक्त सुविधायें वहां उपलब्ध हो सकें। यह काम 1979-80 में शुरू किया जाएगा। माननीया सदस्या ने अन्य सुविधाओं के सम्बन्ध में जो ध्यान दिलाया है उन को मैं देखूंगा और कोशिश करूंगा कि वहां कम से कम असुविधा हो।

SHRI NIHAR LASKAR: He himself says—looking to the growing needs of this airport—that he is going to expand it further. I would like to know when this initial project of Rs. 1.62 lakh was initiated? Why has it taken so much of time? What is the reason for it? Secondly, there was also, I think a proposal for landing 17 boeing at Silchar Airport. It was quite a long-standing decision. Why are you not implementing this decision also to facilitate services for the people there?

SHRI PURUSHOTTAM KAUSHIK: Whatever may be the reason for delay in implementation, the first phase of the expansion of the airport is almost completed.

SHRI NIHAR LASKAR: This is my airport. I know it.

MR. SPEAKER: It is country's airport.

SHRI PURUSHOTTAM KAUSHIK: I have assured the House through you that expansion of that airport is going to be taken up this year with the increase of Rs. 15 lakhs; and for that, I can assure my hon. friend that undue delay will not be there, so far as this further expansion of that airport is concerned. As far as terminal building landing operation of boeing and all that are concerned, it is subject to the availability of the aircrafts; and we are taking steps to effect further augmentation of the fleet.

SHRI NIHAR LASKAR: You know that this Silchar airport is going to help you. Why can you not do it?

MR. SPEAKER: You have made your suggestion.

SHRI PURUSHOTTAM KAUSHIK: The problem is with the Indian Airlines in not going there.

SHRI PURNANARAYAN SINHA: Silchar is the principal city on the other valley of Assam and Gauhati is the Capital of Assam at the moment. There is no facility for daily flight

from Silchar to Gauhati and vice versa. Will the Minister be pleased to regulate the service further? We should have a daily flight invariably from Gauhati and Silchar, so that the people can travel by air from Silchar to Gauhati. Between Silchar and Gauhati there is only train—Barak Valley Express—which takes 16 to 18 hours and which is not reliable. Therefore, flying is the only means of communication. So, may I know whether there will be a daily flight from Silchar to Gauhati and vice versa?

SHRI PURUSHOTTAM KAUSHIK: I will look into the matter. But that will be subject to the availability of aircraft.

Cooperatives in Tribal Areas

*571. SHRI P. RAJAGOPAL NAIDU. Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have sanctioned any scheme this year to strengthen cooperatives in tribal areas; and

(b) if so, the States benefited by the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) A scheme formulated for the development of cooperative marketing processing, supply and storage in tribal areas is continued by the NCDC. Special Central Assistance Scheme for the purpose of supplementing the State Governments' plan efforts is continued in the Ministry of Home Affairs (Tribal Development Wing).

(b) The NCDC Scheme has benefited the States of Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Maharashtra, Madhya Pradesh, Manipur, Meghalaya, Nagaland, Orissa, Rajasthan, Tripura and West Bengal and the Union Territories of Arunachal Pradesh Andaman and Nicobar Islands and Lakshadweep. The scheme of Special Central Assistance implemented by the Ministry of Home Affairs has benefited the States of Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal and the Union Territories of Andaman & Nicobar Island and Goa, Daman and Diu.

MR. SPEAKER: Today it does not matter, but on other days, such statements should be laid on the Table

SHRI P. RAJAGOPAL NAIDU: What is the assistance given to Andhra Pradesh?

SHRI KRISHNA KUMAR GOYAL: The total amount sanctioned up till now is Rs. 1065.772 lakhs.

SHRI P. RAJAGOPALA NAIDU: What are the specific schemes taken?

SHRI KRISHNA KUMAR GOYAL; The money which has been granted is in the way of margin money, share capital, godowns, transport vehicles, processing units—for these schemes this money has been sanctioned.

श्री राम विलास पासवान : आदिवासी क्षेत्रों में ये सब योजनायें मंजूर की गई हैं और उन के लिये राहत कार्य भी चलाये जा रहे हैं। लेकिन व्यावहारिक रूप से देखा जाता है कि सारी की सारी योजनायें ऊपर ही रह जाती हैं और आदिवासी क्षेत्रों में हकीकत में कोई लाभ नहीं पहुंचता है। यही कारण है कि मिशनरीज जिन के विरुद्ध यहां हंगामा मचता है उनका प्रभाव जमता जाता है। इस का कारण यह है कि केन्द्रीय सरकार और राज्य सरकारें आदिवासियों की सेवा करने में विफल रहती हैं। इस के चलते उनके सामने कोई चारा नहीं रह जाता है। क्या आप कोई ऐसी मशीनरी स्थापित करने जा रहे हैं जो पता लगाए कि उन के वास्ते जो योजनायें चलाई जाती हैं और जो सरकार की मंशा है कि उन का लाभ हो वह उन को मिल पाता है या नहीं? आप तो वहां जा कर क्या पता लगायेंगे कि वास्तव में लाभ पहुंच पाता है या नहीं या कागजों पर ही वह रह जाता है?

श्री कृष्ण कुमार गोयल : इस बात को तो मैं स्वीकार करता हूं कि जितना कुछ आदिवासियों के लिए किया जाना चाहिये था उतना नहीं हो पाया है। लेकिन यह कहना कि जो कुछ योजनायें होती हैं वह उलझकर रह जाती हैं, गलत है। जैसा मैंने पहले बताया कि